GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 2452 ANSWERED ON 11/08/2025

SWACHH BHARAT MISSION-URBAN 2.0

2452. SMT. SULATA DEO:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) whether Government will allocate more funds to the State of Odisha under Swachh Bharat Mission-Urban 2.0 for door-to-door waste collection and source segregation; and
- (b) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) & (b): Sanitation is a State subject under 7th schedule of the constitution and by the 74th amendment of the Constitution of India the devolution of power has been made to the Urban Local Bodies (ULBs) for water and sanitation services. It is the responsibility of State/ULBs to plan, design, execute and operate sanitation projects in the urban areas of the country. Ministry of Housing & Urban Affairs (MoHUA) supplements the efforts of States/UTs by providing policy directions, financial and technical support by sharing Manuals/Standard of Procedures (SoPs) on Solid Waste Management (SWM) & Used Water Management (UWM) and issue various Advisories & Guidelines time to time for choosing appropriate technologies to manage solid and liquid waste.

To support States/UTs with adequate sanitation and solid waste management systems, Government of India launched the Swachh Bharat Mission-Urban (SBM-U) on October 2, 2014 with the objective of Open Defecation Free (ODF) cities and for scientific processing of Municipal Solid Waste (MSW) generated in all urban areas of the country. To carry forward the progress made, Swachh Bharat Mission (SBM-U) 2.0 was launched on October 1, 2021 for a period of five years with a vision of achieving Garbage Free Status for all cities through 100% source segregation, door to door collection and scientific management of all fractions of waste.

Under SBM-U, funds are released by Government of India to the States/UTs on the basis of their action plan duly approved by State Level Technical Committee (SLTC). Under SBM-U 2.0, financial assistance is provided to all States/UTs including Odisha to attain 100% scientific processing of municipal solid waste through 100% source segregation of waste, door to door collection of waste, capacity building initiatives, IEC and behavioral change campaigns.

State of Odisha has been allocated an amount of ₹821.40 crores under SBM-U 2.0, out of which ₹209.80 crores are earmarked for SWM component. As per the City Solid Waste Action Plan (CSWAP) for the State of Odisha, Waste to Compost (WtC) plants of 1554 tonnes per day (TPD), Construction & Demolition (C&D) waste processing plants of 207 TPD, remediation of 38.96 lakh ton of legacy waste alongwith 22 Mechanical Road sweepers with total project cost of ₹417.60 crores having central share of ₹157.53 crores have been approved so far. Out of the approved Central share ₹61.39 crores have already been claimed by the State of Odisha.
